

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.132/11

Thursday this the 22<sup>nd</sup> day of September 2011

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

T.A.Renjitha,  
W/o.K.G.Vijayan,  
Retired Deputy Postmaster,  
Ernakulam H.P.O.  
Residing at Kothekeril,  
Panangad, Kochi – 682 506.

...Applicant

(By Advocate Mr.K.S.Bahuleyan)

**V e r s u s**

1. The Senior Superintendent of Post Offices,  
Ernakulam Division, Kochi – 682 011.
2. The Postmaster General,  
Central Region, Kochi – 682 018.
3. The Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram – 695 033. ...Respondents

(By Advocate Ms.Deepthi Mary Varghese,ACGSC)

This application having been heard on 22<sup>nd</sup> September 2011 this Tribunal on the same day delivered the following :-

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

According to the counsel for the applicant the arrear of pay due to be paid to the applicant in September 2009 has recently been paid. To that extent the grievance of the applicant has been redressed. However, the counsel for the applicant insists upon payment of interest on delayed payment. Counsel for the respondents submits that withholding the



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amount of the applicant was not without reason as according to the Department there has been certain contributory negligence resulting in huge loss to the Exchequer. If so, it is for the applicant to separately make a representation taking into account all the facts and claim interest separately. If a representation is made in this regard, the respondents shall dispose of the same within a period of two months from the date of receipt of a copy of such representation. Liberty is given to the applicant to approach this Tribunal in case if she is aggrieved by the decision of the Department in this regard. The O.A is disposed of accordingly. No order as to costs.

(Dated this the 22<sup>nd</sup> day of September 2011)

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

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